

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NOS. 11, 12, 13 & 14 OF 2015**

**Dated: 6<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 11 OF 2015**

**In the matter of:**

Dakshinachal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission & Anr.	...	Respondent(s)

**APPEAL NO. 12 OF 2015**

**In the matter of:**

Paschimanchal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	...	Respondent(s)

**APPEAL NO. 13 OF 2015**

**In the matter of:**

Purvanchal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	...	Respondent(s)

**APPEAL NO. 14 OF 2015**

**In the matter of:**

Madhyanchal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sanjay Singh for R-1

**ORDER**

List these matters for hearing on 18.09.2018, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**